NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

7. C.P. (IB)/179(MB)2023

CORAM:

SMT. ANURADHA SANJAY BHATIA, MEMBER (T)

SHRI KULDIP KUMAR KAREER, MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON **03.03.2023.**

NAME OF THE PARTIES: Bank of Maharashtra
V/s.
Mrs. Ramila Chandrakant Doshi (Personal Guarantor of M/s Priti Gems Exports Pvt Ltd.)

SECTION : 95(1) of IBC 2016

ORDER

Ms. Deepali Jaiswar, counsel appearing for the Petitioner is present through virtual hearing. None appeared for the Respondent/ Personal Guarantor. Counsel appearing for the Petitioner and the Registry are directed to issue notice to the Respondent/ Personal Guarantor, intimating regarding the filing of the above Company Petition.

The Petitioner shall file service affidavit along with copy of notice sent to the Respondent / Personal Guarantor, original postal receipt, track report, E-mail, etc. at least two days before the next date of hearing.

Registry is also directed to make available the copy of the notice, postal receipt and track report/acknowledgement before this Bench on the next date of hearing. List this matter on **21.04.2023.**

Sd/-
ANURADHA SANJAY BHATIA
Member(Technical)

Sd/-
KULDIP KUMAR KAREER
Member(Judicial)